

**NOTICE - IX (URGENT) / 2021**

**(Cases likely to be taken up on 08.06.2021)**

Kindly take notice, that the remaining business of the list dated 17.05.2021 “shall be taken up on 08.06.2021” on the direction of the respective Hon’ble Benches in the following manner, **exclusively through the virtual mode:**

SI. No.	Hon’ble Bench	Cases likely to be listed
1.	Hon’ble DB I	Serial no. 15, 23, 25, 26, 31 to 33 & 35 of consolidated list at 10.30 A.M. and Serial no. 190, 202, 214 to 231, 233 & 234 of supplementary consolidated list dated 24.05.2021 at 12.30 P.M.
2.	Mr. Justice Ahsanuddin Amanullah	Serial no. 263 of daily list and serial no. 919, 991, 1117, 2499 & 2594 of consolidated list.
3.	Mr. Justice Ashutosh Kumar	From serial no. 196, 197 & 203 to 215 of Daily list.
4.	Mr. Justice S. Kumar	From serial no. 103, 106, 108 & 109 of Daily list.
5.	Mr. Justice Prabhat Kumar Singh	From serial no. 4 to 18 of Daily list.
6.	Mr. Justice Partha Sarthy	Twenty cases of consolidated list dated 17.05.2021.

**By order of Hon’ble The Chief Justice**

**Sd/-**

**Registrar (List)  
Patna High Court**

**The 07<sup>th</sup> June 2021**